

Statement 8: Financing of Gross Fiscal Deficit - As Per cent to Total – 2017-18 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	79.4	0.9	-4.4	3.8	2.2	-1.6	6.5	-	-	-0.2	13.3	100.0
2. Bihar	44.6	3.5	-5.1	3.5	-0.3	-	-5.7	-	-	-	59.5	100.0
3. Chhattisgarh	83.2	4.5	-4.4	9.8	4.3	1.5	0.3	-	-	-	0.8	100.0
4. Goa	34.9	-0.7	-5.8	-0.5	4.2	2.6	-	-0.4	-3.8	-0.2	69.6	100.0
5. Gujarat	90.1	-2.3	-15.7	9.9	4.0	0.1	19.5	-	-0.8	-	-4.8	100.0
6. Haryana	102.9	1.2	-5.5	1.8	5.8	2.0	0.6	-0.3	-0.2	-0.6	-7.6	100.0
7. Jharkhand	83.7	4.0	-6.6	13.1	-3.3	0.2	13.1	1.1	-0.1	13.0	-18.2	100.0
8. Karnataka	83.3	1.7	-4.5	1.4	8.5	-0.5	-11.4	-	-	-	21.6	100.0
9. Kerala	78.6	5.0	4.6	1.6	17.3	-0.1	0.6	-6.8	-0.3	-0.3	-0.3	100.0
10. Madhya Pradesh	73.9	5.9	7.1	7.4	6.0	-5.0	15.0	-3.7	-0.3	-0.2	-6.0	100.0
11. Maharashtra	79.0	-0.1	-11.2	6.5	4.2	5.6	11.1	-0.4	-	-0.3	5.7	100.0
12. Odisha	68.3	8.6	-7.1	24.2	5.6	-	-1.4	0.1	-29.7	0.2	31.3	100.0
13. Punjab	64.1	0.5	-8.5	-4.4	8.5	3.7	0.9	-	-	-0.3	35.4	100.0
14. Rajasthan	77.7	6.1	-5.3	3.0	11.1	1.4	4.8	-0.2	-	-13.4	14.9	100.0
15. Tamil Nadu	91.7	4.9	-4.3	3.1	4.1	-1.8	-6.8	-6.3	-	-	15.4	100.0
16. Telangana	92.9	2.6	-2.6	5.7	-3.5	2.3	5.7	-	-	-1.0	-2.0	100.0
17. Uttar Pradesh	90.6	-0.6	-11.3	0.2	5.4	18.7	-2.8	5.0	-2.9	1.2	-3.6	100.0
18. West Bengal	88.8	3.6	-20.1	-0.1	3.0	0.2	10.5	-	-0.1	2.8	11.4	100.0
II. Special Category												
1. Arunachal Pradesh	131.7	-3.9	29.3	29.7	3.7	-6.2	-1.7	-50.2	-4.1	-94.3	66.0	100.0
2. Assam	18.6	0.9	-1.8	3.2	3.1	1.4	-0.5	-0.4	17.1	-0.3	58.6	100.0
3. Himachal Pradesh	47.6	-0.2	-6.9	1.8	16.2	-	-	-	-	-0.6	42.1	100.0
4. Jammu and Kashmir	75.9	-1.5	-	1.0	36.3	0.9	-	-	-	23.3	-35.8	100.0
5. Manipur	52.4	-5.3	-6.4	5.0	6.0	-	37.0	-	-	-2.4	13.8	100.0
6. Meghalaya	72.0	1.1	-3.9	7.3	16.5	-	-26.0	7.7	1.1	-9.3	33.6	100.0
7. Mizoram	37.5	0.6	-1.3	12.7	13.8	0.1	6.5	-	-	-3.4	33.6	100.0
8. Nagaland	48.7	-1.1	-0.9	-2.9	-0.9	-0.1	-40.8	-	-	-0.2	98.1	100.0
9. Sikkim	101.5	-1.4	-3.2	-1.0	1.8	-4.5	-	-	-	-0.3	7.0	100.0
10. Tripura	31.6	-0.8	-3.3	1.0	9.7	0.4	3.3	-1136.5	-23.2	4.2	1213.6	100.0
11. Uttarakhand	92.8	2.8	-7.1	8.0	3.0	-	-4.3	-	-2.7	-0.5	7.9	100.0
All States	74.9	2.3	-6.1	4.0	5.5	2.1	2.1	-8.6	-0.1	-0.4	24.4	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	61.3	-	-	-	-	-	-	-	2.5	36.2	100.0
2. Puducherry	92.6	-9.6	-	-7.5	3.4	-	-1.9	120.2	-8.8	24.5	-112.9	100.0

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2016-17 in respect of Jammu & Kashmir.